

**[Translation]****Surprise Checks against Ticketless Travel**

3598. SHRI SARFARAZ AHMAD : Will the Minister of TRANSPORT be pleased to state :

(a) the number of times surprise checks were carried out on Zonal Railways during the last two years against ticketless travel alongwith the names of the lines on which these checks were conducted ;

(b) the number of persons caught travelling without ticket or with improper tickets and the amount realised from them alongwith the number of persons imprisoned out of them ;

(c) the number of police personnel involved out of those caught, the fine realised from them and how many of them were sent to jail ; and

(d) whether the authorities concerned were informed in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Statistics regarding surprise checks are not readily available. However, during the years 1983-84 and 1984-85, 4.94 lakhs checks, including surprise checks were conducted on almost all the sections of the Indian Railways.

(b) 82.82 lakhs persons were apprehended travelling without ticket or with improper tickets and a sum of Rs. 1638.12 lakhs was realised from them as railway dues. Out of them 2.61 lakhs persons were imprisoned.

(c) Separate statistics of Police personnel detected travelling without tickets are not being maintained.

(d) Does not arise.

**[English]****Plying of Chartered Buses**

3599. SHRI KAMLA PRASAD SINGH : Will the Minister of TRANSPORT be pleased to state :

(a) whether attention of Government has been drawn to the news item "Chartered Buses have come to stay" appearing in the Hindustan Times dated 26-9-1985 wherein a detailed report has been made of the illegal activities of the chartered buses and organisers of the racket of proliferation at the expense of public as well as Government revenues ; and

(b) if so, what steps have been taken to ensure their complete elimination ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) These buses are engaged by group of commuters and operate under contract carriage permits in terms of Section 51 of the Motor Vehicles Act, 1939. Delhi Administration have reported that the Enforcement Staff of the Directorate of Transport carry out checks daily on different routes and whenever instances of violation of the permit conditions have come to the notice, the operator is prosecuted. During last six months, there had been 316 prosecutions.

**Reconstruction of Bridges on National Highways in Guntur and Prokoram Districts of Andhra Pradesh**

3600. SHRI C. SAMBU : Will the Minister of TRANSPORT be pleased to state :

(a) Government are aware that the life span of bridges on the National Highways in Guntur and Prokoram Districts of Andhra Pradesh has expired and need reconstruction ;

(b) if so, the total number of bridges which need such reconstruction in Guntur and Prokoram Districts ; and

(c) the steps proposed to be taken to reconstruct such bridges during Seventh Plan ?

THE MINISTER of TRANSPORT (SHRI BANSI LAL) : (a) and (b) There are 8 weak and narrow bridges which require reconstruction.

(c) Estimates for conducting survey, investigation and project preparation for reconstruction of 6 bridges have already been sanctioned. The question of reconstruction of these bridges during the Seventh Plan or subsequently will depend on the availability of funds and inter-se priority of such works on all India basis.

[*Translation*]

**Indira Gandhi Canal Multi-Purpose Project**

3602 PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Indira Gandhi Canal is multi-purpose project which will pave the way for the progress of Rajasthan ;

(b) whether in view of its importance the Union Government propose to consider making it a national project ; and

(c) if not, whether Rajasthan, which is always faced with serious famine, will be able to complete this big project from out of its own resources ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (c) The Indira Gandhi Canal is an irrigation project. In addition, it would provide water for drinking and industrial purposes. Water being a State subject funds for the execution of irrigation projects are to be provided by the States in their Annual Plans. The Central assistance is normally provided in the form of block loans/grants for the State Plan as a whole and not for individual projects. The Central Government is however anxious that the Indira Gandhi Canal Project should be completed early and had therefore given additional Central assistance of Rs. 40 crores during the last three years of the VIth Plan.

[*English*]

**Installation of Strong Boxes to Reduce Train Robberies**

3603. SHRI V.S. KRISHNA IYER : Will the Minister of TRANSPORT be plea-

sed to state whether Government propose to install strong boxes to enable the passengers to deposit their valuables under insurance cover to reduce train robberies ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : No, Sir.

**Censorship of Films**

3604. PROF. K.V. Thomas : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the guidelines given for the censorship of films ;

(b) whether the imported films are treated separately from the Indian films ;

(c) whether a senior officer of the grade of Jt. Chairman would be posted in Madras or Cochin to dispose of all cases of censorship not involving policy ; and

(d) whether the films imported would be censored at the port of entry ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE SHRIMATI SUSHILA ROHATGI) : (a) and (b) All films including imported films presented for certification are examined by the Central Board of Film Certification in accordance with the provisions of the Cinematograph Act 1952 and the guidelines issued thereunder. A copy of these guidelines is placed on the Table of the House. [Placed in Library. See No. LT 1942/85]

(c) No, Sir.

(d) There is no such proposal at present.

**Targets for Irrigation Potentials**

3605. DR. PHULRENU GUHA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether targets were fixed for creating additional irrigation potentials in